

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. C.P. 55/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

NAME OF THE PARTIES: Lalit Lahoti & Anr
V/s
Madhu Corporate Park Ltd & others

Section: 241-242 of Companies Act, 2013

ORDER

Adv. Nasrin Shaikh appeared for the Petitioner. Adv. Tushar Goradia appeared for the Respondent No. 1 to 3, 5 and 6. List the matter on **08.11.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)